

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6552 OF 1999

AMMASI KOUNDER (Dead)

Appellant(s)

VERSUS

GOVINDAMMAL & ORS.
)

Respondent(s)

(With application for recording compromise and substitution and
c/delay in filing substitution application and with office report)

Date: 31/03/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE A.K.MATHUR

For Appellant(s)

Mr. K.K. Mani, Adv.

Mr. K.B. Sandeep, Adv.

For Respondent(s)

Mr. B. Sridhar, Adv.

Mr. K.Ram Kumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

Delay in filing the application for substitution is condoned. Application for substitution is allowed.

Adjourned by another three weeks to enable the counsel for the parties to file a fresh memo of compromise duly signed by all the parties.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master